

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:815
ANSWERED ON:08.12.2003
PHOTOGRAPHY AT AIRPORTS
PRABHA RAU

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Government propose to repeal the law preventing photography both inside the airport complexes on apron areas and even inside the aircraft; and

(b) if so, the reasons necessitating the repeal of this provision particularly when the threat perception is very high?

Answer

MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI RAJIV PRATAP RUDY)

(a) The restriction on photography in the terminal buildings of civil aerodromes has been removed. A proposal for removal of restrictions on photography in all areas of civil aerodromes and inside on aircraft is under consideration.

(b) The restrictions on photography at airports as well as inside aircraft have lost their rationale and become outdated following advancements in technology, including satellite-imaging etc. There would be no compromise on civil aviation security measures while removing the restrictions on photography.